

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4428
TO BE ANSWERED ON THE 23rd MARCH, 2021

PROTECTION OF CROP

4428. SHRI AJAY KUMAR MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is taking or proposes to take any concrete step for protection of crop by giving them subsidy in collaboration with the State Governments for erecting barbed wire/fence/boundary wall around the farms to protect ready crops from wild animals, Nilgai and other animals in the country;
- (b) if so, the details thereof, State-wise/district-wise;
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) Ministry of Environment Forest & Climate Change provides the financial assistance to the States under Centrally Sponsored Schemes of Integrated Development of Wildlife Habitats, “**Project Tiger**” and “**Project Elephant**” for management of Wildlife habitats in the country by erecting physical barriers, such as, barbed wire fence, solar powered electric fence, bio-fencing using cactus boundary walls, etc. to prevent the entry of wild animals into crop fields.

Under Rashtriya Krishi Vikas Yojana – Remunerative Approaches for Agriculture and Allied Sectors Rejuvenation (RKVY-RAFTAAR), States can take up any agricultural activity under the scheme, including fencing of agriculture land, with the approval of State Level Sanctioning Committee (SLSC) of the state. The steps taken for protection of Crops in various states are at **Annexure-I**

Annexure as referred in part (a) to (c) of the Lok Sabha unstarred Q. No. 4428.

Sl. No	States	Steps taken for protection of Crops
1	Kerala	State Government encouraging farmers to follow traditional as well as scientific practices like repellents, smoking, cracker bursting, fire torches, using ECODON, BOREP (repellents developed by Kerala Agricultural University) including barbed wire fence/boundary wall.
2	Himachal Pradesh	State Government is implementing Mukhyamantri Khet Sarankshan Yojana” to fence agriculture and horticulture crops with solar fencing.
3	Uttarkhand	State Government has initiated projects like Chief Minister Uttarakahnd State Wildlife Farming Protection Scheme, Human Wild Life Conflict Prevention Scheme, Human Monkey Conflict Reduction Scheme and Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to protect the crop from wild animals and provide the subsidy from District Plan to protect the crop from wild animals.
4	Rajasthan	State Government provided financial assistance for erecting barbed wire fencing and boundary walls on community basis for a minimum group of three farmers with at least 5 ha. farm land.
5	Tamil Nadu	Over 1371.245 Km solar fence have been erected from 2006-07 to 2019-20 to protect ready crops from wild animals.
6	Uttar Pradesh	State Government supported for solar fencing and Chain-Link fencing along the forest boundary in some sensitive areas to protect ready crops from wild animals including Nilgai.
